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OPEN COURT  
**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ALLAHABAD BENCH**  
**ALLAHABAD.**

CIVIL CONTEMPT APPLICATION NO. 29 OF 2008.  
IN  
ORIGINAL APPLICATION NO 1442 of 2006.  
ALLAHABAD THIS THE 24<sup>TH</sup> DAY OF JULY 2008.

**Hon'ble Mr. Justice A.K. Yog, Member (J)**  
**Hon'ble Mr. K.S. Menon, Member (A)**

Smt. Phool Kumari wife of late Guru Prasad, HPO, R/o Village Navadakala, Post Amilori, District Sant Ravidas Nagar, Bhadohi-221406 (U.P).

.....Applicant

(By Advocate: Shri S.K. Pandey)

Versus.

1. Sanjay Agarwal, the Development Commissioner (Handicrafts), Office of Development Commissioner (Handicrafts), West Block No. 7, R.K. Puram, New Delhi-110066.
2. R. Chandran, Assistant Director (Handicrafts), Office of Development Commissioner (Handicrafts), Marketing & Service Extension Centre, 9, Perumal Koil Street, Pondecherry-605001.

.....Opposite Parties

(By Advocate: Shri Amit Sthalekar)

**ORDER**

By Justice A.K. Yog, Member (J)

Shri S.K. Pandey, Advocate appearing for the applicant submits that order in question has been complied with and contempt is not being pressed. Shri Amit Sthalekar, Advocate is present for the respondents.

2. In view of the above, notices are discharged. Contempt petition is dismissed accordingly.

No order as to costs.

*Menon*

Member (A)

*A.K.Y.*

Member (J)

Manish/-